(Motion)
[Shri Shivaji Rao S. Deshmukh]

should not fall short of this expectation; I hope they will take cudgels in their hands and see that state trading in foodgrains is introduced immediately.

Now our Food Corporation has undoubtedly proved to be a rank flasco. They did not do anything in terms of active collection or monopoly procurement of foodgrains, nor anything in regard to distribution. I think in the years to come, they will play an important role with state trading in foodgrains.

On the food production side. we have been suffering from gross impediments. The biggest of them is the lack of remunerative prices. We have stated from time to time that we will pay remunerative prices to agriculturists, but we have never paid them. We have not even fixed them, what to speak of paying them those prices. More lip-service to remunerative prices will not do. We must take active steps to see that the cost of production of foodgrains, of every agricultural production in this country is carefully calculated and fixed and on that and that basis alone should agricultural prices be fixed. 1 plead with Government to look into this problem.

Lack of adequate facilities impedes growth of production the . foodgrains. Even short-and mediumterm loans are not available. The Reserve Bank's appreciation of the demands of rural credit also faulty. This must be corrected. Fertilizers should be made available in adequate quantities and at reasonable prices. We are short of fertilisers to the extent of 40 per cent and we are moving heaven and earth for importing fertilisers instead of producing them indigenously a large-scale public sector undertaking to manufacture fertilizers in quantities which will completely take care of our need in this direction is basic necessity I hope Government will look into this aspect and take adequate steps immediately.

Sir, I move.

Mr. Deputy-Speaker: Shri Jyotishi may speak after the statement of the Prime Minister.

16.05 hrs.

STATEMENT re. TALKS WITH NAGA DELEGATION

Mr. Deputy-Speaker: The Prime Minister will make a statement.

Shri Hari Vishnu Kamath (Hoshan-gabad): On a point of order. I would like to invite your attention to a very salutary convention and practice established in the House about calling attention notices. But I find that it is being side-tracked by this new technique that is being adopted whereby the Minister concerned suo motu makes a statement so that we are baulked and cheated of the right to raise the matter and pursue it ourselves. This is very unfair and insalutary.

Shri S. M. Banerjee (Kanpur): I support Shri Kamath.

Mr. Deputy-Speaker: I will allow questions.

Shri Hari Vishnu Kamath: I am referring to the side-tracking of rule 197.

Mr. Deputy-Speaker: The Prime Minister said that she would make a statement. The Speaker allowed it. Now she is making it.

Shri S. M. Banerjee: What about the point we have raised? Under rule 197, it is our right to call attention to matters of urgent public importance.

Mr. Deputy-Speaker: I have got the names here. I will allow each of them. Shri S. M. Banerjee: Thank you.

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): A delegation of Nagas including Shri Khugato, Shri Inkongmeren Ao and Shri Isack Swu, companied by the three members of the Peace Mission met me on the 18th and 19th February, 1966. This meeting, as the House will recall, had been arranged in the time of my predecessor. It was intended to be a good-will visit and the talks which took place were fully in conformity with this idea. The main subject of our talk was the importance of preserving peace, and stopping the many ugly incidents which still take place, resulting in loss of life and property. The observer team of the Peace Mission is being strengthened by attaching two officials on each side to ensure that all incidents of breach of the agreement on the suspension of operations are speedily investigated. It has also been agreed that both parties will take effective and quick action on the findings of the observers. In order to create a better atmosphere and to facilitate a final settlement, the Peace Mission have suggested the release of the Naga prisoners. This matter will be examined.

I was impressed by the sincerity and earnestness of the Naga leaders whom I met. They seemed genuinely anxious to ensure the implementation of the agreement entered into in September 1964 and to prevent further violent incidents and loss of life. I am not without hope that as a result of this meeting, a certain amount of unnecessary distrust and suspicion, which had developed on both sides, has been dispelled.

We have agreed to have a further meeting for which the Naga leaders will visit Delhi again some time in April, 1966. It is possible-and I would not put it more strongly than that-that at this next meeting, some real progress may be made towards a settlement which would put an end to bloodshed and see the restoration of peace throughout Nagaland. The way will then be clear for all sections of the Nagas to play their rightful part in the progress and wel-fare of Nagaland.

Mr. Deputy-Speaker: We are on a delicate mission. I would request hon. Members not to ask questions which might jeopardise agreement.

Shri Hari Vishnu Kamath: know our responsibilities.

Mr. Deputy-Speaker: I would quest them to exercise restraint.

श्री प्रकाशबीर शास्त्री (विजनौर): नागायों के शिष्टमंडल ने प्रधान मंत्री जी है मिलने के बाद विज्ञेषकर उनके नेता ने स्पष्ट रूप से यह वस्तव्य दिया है कि कैसी भी बात प्रधान मंत्री से क्यों न हों, नागालैंड को एक पथक राज्य के रूप में परिणत करने का जो हमारा निर्णय है वह भटल है भीर ऐसी बातचीत का कोई प्रभाव हम पर नहीं होगा । ऐसी स्थिति में नागाओं के शिष्टमंडल को ब ना कर बातचीत करने भीर वहां जो तरह तरह की कार्यवाहियां बराबर चल रही हैं उन्हें प्रोत्साहन देने के प्रतिरिक्त इस शिष्टमंडल के साथ पावरी स्काटको, जो कि एक विदेशी व्यक्ति 🕏 धामंत्रित करके क्या भारत सरकार स्वयं इस बात का परिचय नहीं दे रही है कि नागालैंड के शिष्टमंडल को किसी दूसरे देश के शिष्ट-मंडल की तरह से टीट किया जा रहा है ? नहीं तो पादरी स्काटको इस बीच में ब्लाने क्या समिप्राय है ?

बीमती इंदिरा गांधी : रेवरेन्ड स्काट पीस मिशन के सदस्य हैं भीर यह शक से ही तय हमा था कि पीस मिशन नागम्बों 🕏 नेताओं के साथ प्रायेगा । इस लिये वह इस में उपस्थिति थे।

जहां तक उस स्टेटमेंट का सवाल है जो श्री मुद्रों ने दिया, द्राप को मालूम है कि यह मांग नागाओं की शरू से यही है कि भौर यही उनका कहता रहा है । लेकिन हमने उनकी यह बास [श्रीमती इन्दिरा गांघी]

कभी भी मानी नहीं है भीर भ्राज भी हम
नहीं मानते हैं। मिलने का मतलब यह है कि
हम किसी तरह से एक दूसरे से बात कर के एक
दूसरे के पास भ्रा सकें, उनको भी हम यह बातें
भ्रमझा सकें। पाकिस्तान से भी हमारी बात—
भीत इसी तरह से हुई। जब लड़ाई भी तो एक
इसी किस्म की समस्या भी भीर जब भी कोई
झगड़ें की बात होती तो उसमें बहुत सी गलत—
फ़हमियां भीर ऐसी बातें पढ़ जाती हैं कि एक
फुझा श्रापस में मिलें तो उनको दूर कर सकते
हैं। लेकिन भ्रगर हम गुरू से यह कहें कि भ्राप
की बात हम मानने को तैयार नहीं हैं, इसलिए
हम मिलेंगे नहीं तो कभी न हम उन्हें
समझा सकते हैं भीर न वह हमारी बात समझ

15 hrs.

भी द्वारका वास मंत्री (भीर): नाग-क्षेट्र की दो दिन की बातचीत में क्या सरकार को बागालैंट के प्रतिनिधियों की घोर थे ऐसा मानूम हुआ है कि वह विशेषाधिकार मांग रहे हैं भीर अब्द मांग रहे हैं तो उस खिलसिले में गवर्नमेंट को क्या प्रतिकिया हुई ?

बीमती इंदिरा गांधी: पहली दी बात-चीतों में कोई विशेष माग नहीं रखी गई । जिसका मैंने शायद यहां जिक किया है कि जो यह बाक्यात हो रहे हैं मणिपुर भीर भासाम में भीर बाहे नागालैंड में भी, उनकी देखभाल के लिए प्रभी तक दो भावजवंसं थे। भव उनकी मांग यह थी कि इन भावजर्वसंकी बढाया बाये क्योंकि दो से पूरा काम नहीं होता है धौर ये जो दो थे. इनको भी कोई अधिकार महीं था। तो, दो नाम हमारी तरफ़ से रखे बारहे हैं भीर दो नागाओं की तरफ़ से भीर रखे जा रहे हैं। भौर दूसरी मांग थी जो उन्होंने धपनी तरफ़ है नहीं की लेकिन पीस मिशन ने की, उन्होंने शच्य वीस मिशन से पहले की थी, बह यह कि उनके कैदी छोडे जायें भीर मैंने कहा है कि इस बात को हम देखेंगे।

Shri Hem Barua (Gauhati): Jai Prakash Narain, a member of the Nagaland Peace Mission, has said that further autonomy should be granted to Nagaland with a separate flag and a separate constitution, the Central Government only controlling defence, fianance and external affairs. In the face of that, the Foreign Minister of the Nagaland Federal Government, whom our Prime Minister met recently in Delhi, has said that nothing short of independence would ever satisfy the aspirations of the Naga people. He is very firm on that. In this context, may I know whether our Prime Minister has told the Naga Federal Government representatives who met her recently here, or is she prepared to tell them that there can be no settlement of the Naga problem outside the Indian Constitution? May I know if our Government have evolved any formula for a political settlement on their own?

Shrimati Indira Gandhi: As I mentioned earlier, no such demand was made, no such matter came up for discussion even. The purpose of these talks was just to create goodwill and an atmosphere in which we could discuss further. As I have also said earlier, our stand of Nagaland being a part of India remains what it was. Many statements have been made by Naga leaders and by other people. Naturally we cannot control their statements, but our stand remains the same.

Shri Surendranath Dwivedy (Kendrapara): We will be happy as the Prime Minister has said if real progress is made when they meet next, but I would like to know whether, when they meet next, the role of the Peace Mission, so far as the Naga people are concerned, will be over, and they will have direct talks with these underground Naga leaders. Secondly, has it been made clear to underground Naga leaders that if, in the meantime, they go on maintaining

contact with foreign countries like Pakistan for getting arms etc., then it will prejudice the very mission for which they would like to meet the Prime Minister?

Shrimati Indira Gandhi: It has not been decided who will be present at the next meeting, nor has the date of the meeting been finalised.

Shri Surendranath Dwivedy: What is the Peace Mission's role?

Shrimati Indira Gandhi: This is what I am saying. It has not been decided whether or not thev will be present, because it has not been discussed as to who will be participating. With regard to their contacts with other countries, again this was not discussed, but naturally this is something which has to be discouraged and this message has been put to them many times by the Peace Mission and also by our own authorities.

भी रामसंबक यादव (वारावंकी):
उपाध्यक्ष महोदय, एक मैं भाग से निवेदन कवं कि एक प्रश्न या जिसके वारे में प्रधान मंत्री ने कहा था कि वह बयान कर रही हैं भौर सब फिर उस प्रश्न का जवाब मा जायगा । वह भामा नहीं तो सूझे भी मधिकार दिया बाय....

ब्राध्यक्ष महोदय: ग्रापका नाम नहीं है।

भी रामसेवक यादव: उपाध्यक्ष महोदय, सुबह स्पीकर महोदय ने वादा किया या भीर प्रधान मंत्री ने कहा या कि वह बयान देंगी।

Shri Hari Vishnu Kamath: While I and my party yield to none in our desire for a peaceful settlement of this long-standing problem, has the Prime Minister's attention been drawn to the press characterisation of, or reference, to these talks as talks between the Prime Minister of India, the Federal Government of Nagaland and the Peace Mission, and if so, does the Government also accept this position, and while we do not

object to the talks, does the Government, does the Prime Minister, think that attendance at a reception held in honour—I stress the word "honour"—of underground or hostile or rebel Nagas in the Capital, on the point of the Chief Minister of Assam, Chief Minister of a State, was desirable at all or proper?

Shrimati Indira Gandhi: He was there in his capacity as a member of the Peace Mission.

Shri Hari Vishnu Kamath: Please answer my question first, this is not the way.

Mr. Deputy-Speaker: He was there as a member of the Peace Mission.

Shri Hari Vishnu Kamath: The first part of the question was: did the Government also accept the position that they are negotiating with the Federal Government of Nagaland, that, as the press describes it, there were talks between the Prime Minister of India, the Federal Government of Nagaland and the Peace Mission? Is that the position?

Shrimati Indira Gandhi: No, Sir.

Shri Hari Vishnu Kamath: Then, what is the position?

Mr. Deputy-Speaker; She has answered.

Shri Hari Vishnu Kamath: Please don't be in a hurry. Why do you hustle matters? What is the position then? Let us know.

Mr. Deputy-Speaker: He has got the answer.

Shri Hari Vishnu Kamath: You do not seem to understand, I am sorry. She was about to say, "The position is", and you cut her short.

Mr. Deputy-Speaker: I dont think

Shrimati Indira Gandhi: We are not responsible as to how the press characterises this.

Shri Hari Vishau Kamath: Why did you not give your own version?

Shri Joachim Alva (Kanara): Shri Chaliha has played a noble notable part in these peace negotiations.

Shri S. M. Banerjee: While we welcome the talks, I would like know from the Prime Minister whether during the talks she was able to get some information as to whether still the Naga rebel leaders and Mr. Michael Scott are drawing inspiration from the Naga rebel leader, Mr. Phizo, and if so, whether she was able to break this axis of Phizo, Scott and Naga rebels.

Shrimati Indira Gandhi: Mr. Phizo's name was not mentioned.

श्री यशपाल सिंह (कैराना) : कुछ यह जाहिर नहीं किया गया कि नागालैंड के होस्टाईल लीडर जो हैं उनमें ग्रीर हममें कोई इस्तलाफ नहीं है सिवाय इसके कि वह नागा-लैंड भलग चाहते हैं भीर हम देना नहीं चाहते हैं। वह मांगते हैं, भीर हम उस मांग के सामने स कते नहीं हैं तो भागे क्या बात रह गई जिसके लिए रोजाना उन लोगों को बलाया जाता है भीर उन लोगों की खशामद की जाती है !? कौन सा मसला ऐसा है कि जो इल होना बाकी. **?** ?

श्रीमती इन्दिरा गांधी : सब धै बढ़ा मसला यह है कि वहां जो झगड़ा चल रहा है पिछले मठारह वर्ष से मा उसके पहले से भी वह बन्द हो, भाम मसला यह है जिसमें नागालैंड की जनता धौर हमारी जनता जो द्यासाम वर्गरह में है वह शांति से रह सके और उन्नति कर सके।

भी यशपाल सिष्ठ : वह कहते हैं कि जब तक नागालैंड नहीं मिलेगा, तब तक झगड़े बन्द नहीं होंगे ।

Tarkeshwari Sinha Shrimati (Barh): Just now the Prime Minister made a statement that no talks about any independent status of Nagaland was ever made when the underground Nagaland leaders and talked with the Prime Minister. but how does it relate to the statement made by Mr. Isak Swu. which he has mentioned in quotations, "we are ready to come to any agreement or terms on matters mutual understanding, but as two inedpendent States"? He mentioned that he has communicated this to the Government of India well as the Peace Mission.

Mr. Deputy-Speaker: The reply has already been given.

Shrimati Indira Gandhi: The hon. Member is a little late perhaps.

Shrimati Tarkeshwari Sinha: I not at all late. I have heard statement of the hon. Prime Minister.

Mr. Deputy-Speaker: alreday replied.

Shrimati Tarkeshwari Sinha: Sir; she said that I was late. I am trying to give this quotation from the Press Conference in which Mr. Isak Swu said this.

Mr. Deputy-Speaker: That question was asked.

Shrimati Tarkeshwari Sinha: What is the stand of the Prime Minister?

Mr. Deputy-Speaker: She already replied.

Shrimati Indira Gandhi: I have replied to this question; it is that they have been making this statement consistently for many years; it has not been made to me directly.

भी मध् लिमवे (मुगेर) : उपाध्यक महोदय, मैं जानना चाहता है कि इधर नागा विद्वोही नेता इस राजधानों में अपने को एक सार्वभीम भार स्वतंत्र देश का प्रतिनिधि मान रहे हैं, बयान दे रहे हैं भीर इतना ही नहीं उन्होंने जो मुलाकात की पत्रकारों से उस में उन्होंने यहां तक कहां कि भगर हमारी मांग को नहीं स्वीकार किया जाता है तो हम एक ऐंधे धकात भविष्य की घोर जायेंगे "धननोन डैस्टिनी" की घोर जायेंगे। उस के बारे में सवाल पूछा गया कि "घननोन डैस्टिनी" से क्या मलतब हैं तो उन का यह जवाब है:—

"I cannot spell out 'unknown destiny' beyond saying that the repurcussions would be very bad. We may also be forced to seek the assistance of foreign countries to achieve our objective."

जब हम नागाधों के साथ बात कर रहे हैं तो इस तरह के बयान था रहे हैं भीर इस का सब से बड़ा कारण यह है कि यह जो पहाड़ी आदिवासी नागा है उन की शिकायतें जहां तक दूर करने का सदाल है मझे कुछ नहीं कहना है लेकिन माईकल स्काट जै से लोग जो घंगेजी की दलाली करने का काम कर रहे हैं वह उन को उकसा रहे हैं। इतना ही नहीं जब भटान और सिक्किम की बात कही गई भीर प्रष्ठा गया कि उनका जो दर्जा है क्या बाप उस को स्वीकार करने की तैयार हैं तो कहा गया कि भटान भौर सिक्किम भी इससे राजी नहीं हैं भौर वे भी नई नई मांग कर रहे हैं तो इस तरह से भूतान और सिक्किम को भी उकसाने का काम चल रहा है इन सारी चीजों का क्याल करते हुए क्या प्रधान मंत्री जी बतलाने की कृपा करेंगी कि माईकल स्कौट बैसे जो देश तोड़क तत्व हैं धौर जो विदेशी ताकतों के प्रतिनिधि हैं क्या उन लोगों को हिन्दू स्तान से निकाल देने का धौर सीधे जो विद्वोही नेता हैं उनसे बात करने का कोई विचार किया जायहा है ?

सीमनी इंबिरा गांची : यह तो जाहिर है कि ज्यादा प्रच्छा होता प्रगर सीधी बातचीत होती घौर बीच में कोई न पड़ता, लेकिन क्योंकि पिछले सालों में कुछ गलतफ्रहमियां हुई हैं घौर जो वह नागा नेता हैं उन को शायद पूरा विश्वास नहीं है या ऐसे बहुत से बाक्यान हुए हैं जिनके कारण फ़ौरन हटना जरा मुस्किल है ।

2465 (Ai) LS-9.

श्री प्रश्नपाल सिंहः नागा नेता नहीं हैं नागा विद्रोही हैं।

श्री मच्चु लिमये: मेरे प्रश्न का जवाब नहीं भाषा । जहां तक नागा विद्रोहियों का सवाल है उन से बात करने के बारे में कुछ नहीं कहना है लेकिन माईकल स्कोट को तो यह निकाल सकते हैं यह तो ताकत इनके हाथ में हैं।

Shri P. O. Borocah (Sibeagar):
While we welcome the talks our
Prime Minister is having with the
Prime Minister and other Ministers of
the so-called Naga federal government, may we be assured that nothing
would be done to injure the feelings
of the nationalist Nagas and ne
leniency would be shown to the
hostile Nagas who are indulging in
hostile activities?

Shri Surendranath Dwivedy: The Prime Minister did not have talks with the Trime Minister of Nagaland' . . . (Interruptions).

An hon. Member: He said 'so-called'.

Shrimati Indira Gandhi: All these suggestions will be kept in view.

Shri Jashvant Mehta (Bhavnagar): The Prime Minister said that on the one side the peace efforts were going on and on the other side, in that area, there were three groups, one nationalist Nagas, another those who are negotiating and third, the Naga hostiles or under ground Nagas. They have started sabotage activity. What will be the attitude of the government to those people who are trying to continue the hostile activities and sabotage the peace efforts?

Shrimati Indira Gazadhi: Naturally, those who are found guilty of breaking law and order or indulging in acts of sabotage will be punished.

भी रामसेवक यादव : जब विद्रोही नागा वहां भन्नी दिल्ली में हाल में [श्री रामसेवक यादव]

बे तब क्या उन से नागा विद्रोहियों के पाकिस्तान में जाने और रेलगाड़ी लुटने और इस तरह की कार्य बाहियों के बारे में कोई बातचीत हुई थी बदि हुई थी तो उस की प्रतिक्रिया क्या थी ? उस प्रतिक्रिया के सम्बन्ध में मैं यह जानना चाहुंगा कि क्या प्रधान मंत्री महोदय इस नतीजें बर पहुंची हैं कि नागा विद्रोहियों से बातचीत हो सकती है और देश के संविधान के अन्तर्यंत ही इस समस्या का समाधान हो जायेगा ?

भीमती इंविरा गांधी : कोशिश तो उसीकी हो रही है।

भी रामसेवक मादवः ग्रौरजो पहला प्रक्त है।

भीमती इंबिरा गांचीः मुझ से कोई बात नहीं हुई ।

भी राशसेवक बार वा उपाध्यक्ष महोदय मेरे प्रश्न का उत्तर नहीं प्राया । मैंने साफ पूछा या कि प्रधान मंत्री जी की इन दोनों के बारे में क्या प्रतिक्रिया थी

क्रपाःश्वक्ष महोदय : अवाव दे दिया वया है । श्री ज्योतिची ।

15.25 hrs.

RE PAPERS LAID ON THE TABLE

Shri Hari Vishnu Kamath (Hoshangebad): There is another item held over—item 4 of the Order Paper.

Mr. Deputy-Speaker: I am not coneerned with that item.

Shri Hari Vishnu Kamath: We are concerned; the House is concerned; you may not be concerned. They have to make a statement. Shri Raj Bahadur has to make a statement.... (Interruptions.)

श्री रामसेवक पादप्र (बाराबंकी) इस प्रश्न का उत्तर तो धाने दें।

Mr. Deputy-Speaker: Order, Order.

Shri Hari Vishnu Kamath: I am sorry, Sir; it is very unfortunate that you make such a statement. I would request you to refrain in future from making such brusque and brash statements. It was the Speaker who held it over but you said that you are not concerned.

Mr. Deputy-Speaker: I did not know that. Is Mr. Raj Bahadur making any statement?

The Minister of Information and Broadcasting (Shri Raj Bahadur): I have no statement to make. We have laid some reports of the Chanda committee on the Table of the House. I am told that Mr. Kamath put a question whether we are going to lay more reports. The main report of the committee is expected by the end of March and we shall lay a copy of that report before the House as soon as possible.

Shri Hari Vishnu Kamath: That is what is needed. Nobody said it then. Your Deputy was unable to say so.

Mr. Deputy-Speaker: Now, Mr. Jyotishi.

15.27 hrs.

MOTION ON PRESIDENT'S ADDRESS—contd.

स्री ज्या० प्र० ज्योतियी (सागर): उपाध्यक्ष महोदय, मैं धपने मित श्री देशमृत्र इत्तरा प्रस्तुत किये गये कृतज्ञता ज्ञापन के प्रस्ताव का समर्थन करते हुए घत्यन्त गौरव का धनुभव करता हूं। महोषय, महामहिस राष्ट्र-